

(2022) 05 TDSAT CK 0008

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Broadcasting Petition Nos. 444, 450, 451, 455 Of 2021

Siti Networks Ltd

APPELLANT

Vs

Ars Network Service And Anr

RESPONDENT

Date of Decision : 02-05-2022

Acts Referred:

Citation : (2022) 05 TDSAT CK 0008

Hon'ble Judges : Dhirubhai Naranbhai Patel, Chairperson; Subodh Kumar Gupta, Member

Bench : Division Bench

Advocate : Akshita Salampuria

Judgement

These matters have been listed for correction of the order dated 12.4.2022 in which there is a typographical error to the effect that counsel for the applicant shall supply the fresh address of respondent on. 3. In these matters there is no respondent no. 3. Hence, we hereby recall our order dated 12.4.2022. Instead of the aforesaid order dated 12.4.2022, it shall be now read as "At the request by counsel for the petitioner, these matters are adjourned to 2.5.2022".

Order dated 2.5.2022.

When the matter was called out counsel for the petitioner is seeking time to file affidavit to service. Time, as prayed for, is allowed. Hence, these matters are adjourned to 19.5.2022.